

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2129
ANSWERED ON:22.08.2013
PENALTY TO PRIVATE AIRLINES
Choudhry Smt. Shruti

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Air India has imposed penalty on the private airlines who have violated guidelines in the airports;
- (b) if so, the details thereof;and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a) No, Madam.
- (b) Does not arise in view of (a) above.
- (c) Imposing penalty on private airlines for violating guidelines in the airports does not fall within the jurisdiction of Air India.